

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH ALLAHABAD.

Dated : This the 30<sup>th</sup> day of July 2018

Original Application No. 330/00123 of 2014

Hon'ble Mr. Gokul Chandra Pati, Member (A)  
Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Anand Malviya, S/o Professor O.P. Malviya, posted as Statistical Investigator Grade-1 EMP Code 2973 NSSO (FOB) SRO, Varanasi, R/o 31 'A' J.L. Nehru Road, Allahabad, Raja Bazar, Nadesar, Varanasi.

. . .Applicant

By Adv : Shri V. Budhwar

**V E R S U S**

1. Union of India through the Ministry of Statistics and Programme Implementation National Sample Survey (Field Operation Division) East Block No. 6, Level Nos. 7 R.K. Puram, New Delhi.
2. Chief Statistician of India Cum Secretary, Department of Statistics, Ministry of Statistics of P.I. Sardar Patel Bhawan, New Delhi.
3. Assistant Director General, National Sample Survey Office, Field Operation Division, East Block No. 6, R.K. Puram, New Delhi – 110066.

. . .Respondents

By Adv: Ms. Mamta Sharma

**O R D E R**

**By Hon'ble Mr. Gokul Chandra Pati, Member – A**

Shri P.K. Dubey proxy counsel to Shri V. Budhwar, learned counsel for the applicant and Ms. Mamta Sharma, learned counsel for the respondents are present.

2. Learned counsel for the applicant submitted that he wants to withdraw this case as the relief sought by the applicant in this OA has already been given to the applicant by the respondents.
3. In view of the submission made by the applicant's counsel case is dismissed as withdrawn. No costs.

(**Rakesh Sagar Jain**)  
Member (J)  
/pc/

(**Gokul Chandra Pati**)  
Member (A)